

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.

ROC.NO.1731/2023 - B.SPL.,

NOTIFICATION NO.173-B.SPL.,

DATED:30.04.2023

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their posts **and also the posts which they have been holding full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI YASHWANT SINGH, Spl. Judicial Magistrate of First Class, (Mobile) under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.	Prl. Junior Civil Judge-cum-XV Additional Metropolitan Magistrate, Ibrahimpattanam. (VACANT)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Addl. Metropolitan Magistrate-cum-IV Addl. Junior Civil Judge, Rangareddy District at LB Nagar.
2.	SMT. TADURU MAHATHI VAISHNAVI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial.	Junior Civil Judge- cum- Judicial Magistrate of First Class, Choutuppal. (VACANT)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir.
3.	MS. SUMAN GREWAL, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Mancherial.	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad. VICE Sri K.Gopi Krishna Transferred	Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur.	I Metropolitan Magistrate (Municipal Mobile Court) Class, Hyderabad.

4.	SMT. HIMABINDHU GOLLA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampalli, Mancherial District	XI Assistant Judge, City Civil Court, Secunderabad. (VACANT)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur.	V Assistant Judge, City Civil Court, Hyderabad.
5.	MS. SHEREENA MOHD. I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Asifabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar. VICE MS. Srinija Kohirkar Transferred	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Asifabad.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.
6.	MS. SRINIJA KOHIRKAR, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class, Jagtial. VICE MS. Niharika Juttur, Transferred	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Jagtial.
7.	MS. NIHARIKA JUTTUR, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	III Additional Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar. (VACANT)	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Jagtial.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, (Juvenile Court), Mahabubnagar.
8.	MS. THIRUCHINAPALLI S P BHARGAVI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Kamareddy. (VACANT)	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellareddy.
NOTE: Sri D.Ganesh, Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Godavarikhani after completion of his training at TSJA, Secunderabad is directed to take charge of the post of Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani from Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally and will be full additional charge of the said post until further orders.				
9.	SRI SRIDHAR MANDHANI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Peddapally District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed. VICE Ms. Priyanka Siricilla Transferred	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Addl. Junior Civil Judge, Sangareddy.
NOTE: Smt. M.Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani after completion of her training at TSJA, Secunderabad is directed to take charge of the post of Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani from Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally and will be full additional charge of the said post until further orders.				
10.	SMT. MOUNIKA PONNAPALLI, II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class,	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mahabubabad.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Sathupally,	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class (Juvenile Court),

	Khammam.	(VACANT)	Khammam District.	Mahabubabad.
11.	MS. NERELLA VENKATA HYMA PUJITHA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda. (VACANT)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda
12.	SMT. SANTHI SONI NOOTHAKKI, I Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Juvenile Court), Khammam.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Hanumakonda. VICE Ms. Anitha Damodar Rapol Transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
13.	SRI DHEERAJ KUMAR DAMERA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Shadnagar. (VACANT)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar
14.	SMT. SRAVANA SWATHI CHINTADA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally, Khammam District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda. VICE MS. Penumala Gopika Naga Sravya, Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Sathupally, Khammam District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
NOTE: Smt. Sravana Swathi Chintada, after assumption of charge as I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda is directed to charge of the post of IV Additional Junior Civil Judge -Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda from Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda and will be full additional charge of the said post until further orders.				
15.	MS. DEEPA KASARAGADDA, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Juvenile Court), Khammam. VICE Smt. Santhi Soni Noothkki Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Kothagudem.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District
16.	SRI MUKESH JANAMANCHI, Principal Junior Civil Judge-cum-Judl Magistrate of First Class, Yellandu, Badradri Kothagudem District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Bellampally. VICE Smt. Himabindhu Golla, Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Kothagudem.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur.

17.	SMT. NEELIMA MUDDASANI, Judicial Magistrate of First Class, Bhadrachalam, Badradri Kothagudem District.	Principal Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate, Rajendranagar. VICE Smt. E.Sucharitha Transferred	Judicial Magistrate of First Class, Manuguru, Badradri Kothagudem District.	I Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Rangareddy District at Rajendranagar.
18.	SMT. SHIRISHA KATKOJWALA, Spl. Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act-cum-II Addl. Junior Civil Judge, Mahabubnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda. VICE Ms. Keerthi Chandrika Reddy Devarapalli, Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.
19.	MS. GAYATHRI VEMUGADDA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad. VICE Ms. Jyothirmai Kakumani, Transferred	Junior Civil Judge -cum- Judicial Magistrate of First Class, Alampur, Mahabubnagar District.	I Metropolitan Magistrate (Municipal Mobile Court) Class, Hyderabad.
20.	MS. SWARUPA KAATAM, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Amangal. (VACANT)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool	Prl. Junior Civil Judge-cum-Judl. Magistrate of First Class, Rangareddy District at Shadnagar.
21.	MS. PRIYANKA SIRICILLA, Junior Civil Judge-cum- Judl. Magistrate of First Class, Narayankhed, Sangareddy District.	III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Hanumakonda. (VACANT)	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Addl. Junior Civil Judge, Sangareddy.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
NOTE: Ms. Priyanka Siricilla, after assumption of charge as III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Hanumakonda is directed to charge of the post of Judicial Magistrate of First Class for Railways, Khazipet, Hanumakonda District from Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda and will be full additional charge of the said post until further orders.				
22.	MS. KEERTHI CHANDRIKA REDDY DEVARAPALLI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court) Nalgonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu. VICE Sri Mukesh Janamanchi, Transferred.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Kothagudem.
23.	SRI AJAY ULLAM, I Additional Junior Civil	Prl. Junior Civil Judge-cum-Judicial Magistrate	Principal Junior Civil Judge-cum-Judicial	Junior Civil Judge -cum- Judicial

	Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	of First Class, Mancherial. VICE Smt. Taduru Mahathi Vaishnavi, Transferred	Magistrate of First Class, Devarakonda	Magistrate of First Class, Chennur.
24.	SMT. KAVYA JADA, Junior Civil Judge-cum-Judl. Magistrate of First Class, Nakrekal, Nalgonda District.	Junior Civil Judge-cum-Judl. Magistrate of First Class, Kalwakurthy. (VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.
25.	SMT. MADHAVI VINUKONDA, II Addl. Junior Civil Judge-cum- II Addl. Judicial Magistrate of First Class, Miryagluda, Nalgonda District.	III Additional Junior Civil Judge-cum- III Addl. Judicial Magistrate of First Class, Khammam. (VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.
26.	MS. BHAVYA KOVI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Kodad. (VACANT)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Armoor.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad.
27.	MS. APARNA MALLADI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Junior Civil Judge-cum- XVII Additional Metropolitan Magistrate, Maheshwaram. VICE Smt. Farheen Kouser, Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Armoor.	Prl. Junior Civil Judge-cum-Judl. Magistrate of First Class, Rangareddy District at Shadnagar.
28.	MS. RACHARLA SHALINI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal. VICE Smt. Kavya Jada, Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Armoor.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.
29.	SMT. GIRIJA TIRANDASU, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad.	I Additional Junior Civil Judge-cum- XII Addl. Metropolitan Magistrate, Kukatpally, Medchal Malkajgiri District (VACANT)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Armoor.	Principal Junior Civil Judge-cum- XI Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally
30.	MS. SOUNDARYA KUSHANAPALLI, I Addl. Junior Civil Judge-cum- I Addl. Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum- I Additional Junior Civil Judge, Nalgonda. (VACANT)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Armoor.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda.

31.	SRI VENKATESH DURVA , I Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Godavarikhani. (VACANT)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellareddy.	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.
32.	SMT. E.SUCHARITHA , Principal Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate, Rajendranagar Rangareddy District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jangaon. VICE Sri Prithvi Raj D T, Transferred	I Additional Junior Civil Judge-cum- XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar	Additional Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class (Juvenile Court), Jangaon.
33.	SMT. FARHEEN KOUSER , Junior Civil Judge-cum- XVII Additional Metropolitan Magistrate, Maheswaram Rangareddy District.	IX Assistant Judge, City Civil Court, Hyderabad. VICE Smt. Khushboo Upadhyay Transferred	Prl. Junior Civil Judge-cum-Judl. Magistrate of First Class, Rangareddy District at Shadnagar.	X Assistant Judge, City Civil Court, Hyderabad.
34.	MS. PENUMALA GOPIKA NAGA SRAVYA , I Addl. Junior Civil Judge-cum- Addl. Judicial Magistrate of First Class, Hanumakonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam. VICE Ms. Nerella Venkata Hyma Pujitha Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.
35.	SMT. SARITHA MATTA , IV Additional Junior Civil Judge-cum-IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Thorrur. (VACANT)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class (Juvenile Court), Mahabubabad.
36.	MS. ANITHA DAMODAR RAPOL , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.	Special Judicial Magistrate of First Class, (Mobile) for Trial of Cases Under PCR Act-cum- II Addl. Junior Civil Judge, Sangareddy. (VACANT)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
37.	SRI ARIF SHAIK , Judicial Magistrate of First Class for Railways, Khazipet, Hanumakonda District.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Thungathurthy. (VACANT)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.
38.	SRI PRITHVI RAJ D T , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jangaon.	Prl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate, Rangareddy District at Kukatpally. (VACANT)	Additional Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar

39.	SMT. N.MANJULA , III Assistant Judge, City Civil Court, Hyderabad .	Special Judicial Magistrate of First Class (Excise) , Rangareddy – cum- V Additional Metropolitan Magistrate –cum- V Additional Junior Civil Judge, Rangareddy District at L.B.Nagar . VICE Sri D.Devendra Babu Transferred	IV Assistant Judge, City Civil Court, Hyderabad .	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court) , Rangareddy District at LB Nagar .
40.	SMT. KHUSHBOO UPADHYAY IX Assistant Judge, City Civil Court, Hyderabad .	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum- I Addl. Junior Civil Judge, Mahabubnagar . (VACANT)	X Assistant Judge, City Civil Court, Hyderabad .	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) , Mahabubnagar
41.	SRI K.GOPI KRISHNA , IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad .	IV Additional Junior Civil Judge-cum- IV Additional Judicial Magistrate of First Class, Mahabubnagar . (VACANT)	I Metropolitan Magistrate, (Municipal Mobile Court) , Hyderabad .	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) , Mahabubnagar .
42.	SRI PRATEEK SIHAG , Junior Civil Judge-cum-Judicial Magistrate of First Class, Vemulawada, Rajanna Sircilla District .	III Additional Junior Civil Judge-cum- XIV Additional Metropolitan Magistrate, Kukatpally Medchal Malkajgiri District (VACANT)	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar .	Prl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally .
43.	SMT. K.SOWJANYA (KALLEDA) , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla .	Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar . VICE Smt. Himabindu, Mudavath, Transferred	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar .	I Additional Junior Civil Judge-cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar
44.	MS. NARREGUDEM SASWATHA , Additional Junior Civil Judge cum- Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla .	Prl. Rent Controller, City Small Causes Court, Secunderabad -cum- XVII Assistant Judge, City Civil Court, Secunderabad . VICE Sri Chirag Mehtha, Transferred	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar .	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad .

45.	SMT. SALMA FATHIMA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	Junior Civil Judge –Cum- XIV Addl. Metropolitan Magistrate, Ranga Reddy District at Hayathnagar. VICE Smt P.Chandana, Transferred.	I Additional Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class (Juvenile Court), Siddipet.	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.
46.	SRI V.SANKETH MITHRA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar. VICE Sri P.Maruthi Prasad Transferred	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad.	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.
47.	SRI P.B.KIRAN KUMAR, Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajiri District at Medchal.	Junior Civil Judge –Cum- Judicial Magistrate of First Class, Chevella, Rangareddy District. VICE Smt. P.Devi Manasa, Transferred	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajiri District at Medchal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
48.	SRI VADDI HARI KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Parigi, Vikarabad District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar. VICE Smt. Shirisha Katkojwala, Transferred	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.
49.	SRI M.BHASKAR, Junior Civil Judge –Cum- Judicial Magistrate of First Class, Kodangal, Vikarabad District.	I Additional Junior Civil Judge –cum- IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. VICE Sri Banothu Sriram, Transferred	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
50.	SMT. HIMABINDU, MUDAVATH, Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Medchal-Malkajiri District Uppal at L.B.Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Rajanna Sircilla District. VICE Smt. K.Sowjanya (Kalleda),	I Additional Junior Civil Judge-cum- V Additional Metropolitan Magistrate, Medchal-Malkajiri District Uppal at L.B. Nagar	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.

		<i>Transferred</i>		
51.	SRI CHIRAG MEHTA, Prl. Rent Controller, City Small Causes Court, Secunderabad -cum-XVII Assistant Judge, City Civil Court, Secunderabad.	III Addl. Junior Civil Judge-cum- III Addl. Metropolitan Magistrate, Malkajgiri. (VACANT)	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad.	Principal Junior Civil Judge-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri
52.	SMT P.CHANDANA Junior Civil Judge -Cum-XIV Additional Metropolitan Magistrate, Ranga Reddy District at Hayathnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet. VICE Smt. Salma Fathima, Transferred	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.	I Additional Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class (Juvenile Court), Siddipet.
53.	SRI MARUTHI PRASAD .P, Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurnagar, Suryapet District. VICE Sri V.Sanketh Mithra, Transferred	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad.
54.	SRI BANOTHU SRIRAM, I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District. VICE Sri M.Bhaskar, Transferred	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
55.	SMT. SHIVALEELA .S, II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Tandur Vikarabad District. (VACANT)	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
56.	SMT P.DEVI MANASA, Junior Civil Judge -Cum-Judicial Magistrate of First Class, Chevella, Rangareddy District.	Principal Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal. VICE Sri P.B.Kiran Kumar Transferred	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
57.	SRI ARUN KUMAR NARAM, IV Assistant Judge, City Civil Court, Hyderabad.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Korutla.	V Assistant Judge, City Civil Court, Hyderabad.	II Addl. Junior Civil Judge-cum- II Addl. Judicial Magistrate

		(VACANT)		of First Class, Jagtial.
58.	SMT. ARRAMRAJU SUCHARITHA, VI Assistant Judge, City Civil Court, Hyderabad.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), Kothagudem, Badradri Kothagudem District. VICE MS. Deepa Kasaragadda Transferred	X Assistant Judge, City Civil Court, Hyderabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Kothagudem.
59.	SRI DEVENDRA BABU D, Special Judicial Magistrate of First Class (Excise), Rangareddy -cum- V Addl. Metropolitan Magistrate - cum- V Addl. Junior Civil Judge, Rangareddy District at L.B.Nagar.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Bhainsa. (VACANT)	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Khanapur.
60.	MS. ANAMIKA, Additional Junior Civil Judge -cum- XVI Additional Metropolitan Magistrate, Ranga Reddy District at Ibrahimpatnam.	VI Assistant Judge, City Civil Court, Hyderabad. VICE Smt. Arramraju Sucharitha, Transferred.	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.	X Assistant Judge, City Civil Court, Hyderabad.
61.	SRI R.K. VENKATA RAMANA SUHAS, Prl Junior Civil Judge -cum- Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	IV Additional Junior Civil Judge-cum-XV Additional Metropolitan Magistrate, Kukatpally, Medchal Malkajgiri District (VACANT)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool	Principal Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally
62.	MS. JYOTHIRMAI KAKUMANI, III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Vemulawada, Rajanna Sircilla District VICE Sri Prateek Sihag, Transferred	I Metropolitan Magistrate (Municipal Mobile Court) Class, Hyderabad.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.
NOTE: After assumption of charge of her new post Ms. Jyothirmai Kakumani will be full additional charge of Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla, Rajanna Sircilla District until further order.				
63.	SRI DARAVATH UDAY NAIK, I Additional Junior Civil Judge -cum- I Additional Metropolitan Magistrate,	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy	Junior Civil Judge - cum- Judicial Magistrate of First Class, Alampur, Mahabubnagar

	<i>Rangareddy District at L.B.Nagar.</i>	VICE Ms. Gayathri Vemugadda, Transferred	District <i>at LB Nagar</i>	<i>District.</i>
64.	SRI ARAVA PRAVEEN, II Additional Junior Civil Judge –cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool. (VACANT)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.
65.	SRI ANKIT SARWA, XII Metropolitan Magistrate -cum- Junior Civil Judge – cum- Judicial Magistrate of First Class, Hyderabad.	II Addl. Junior Civil Judge –cum- XIII Addl. Metropolitan Magistrate, Rajendranagar, Rangareddy District. VICE Ms. Rubina Fatima, Transferred	XI Metropolitan Magistrate -cum- Junior Civil Judge –cum- Judicial Magistrate of First Class, Hyderabad.	I Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Rangareddy District at Rajendranagar.
66.	MS. RUBINA FATIMA, II Additional Junior Civil Judge –cum- XIII Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad. VICE Ms. Bhavya Kovi, Transferred	I Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Rangareddy District at Rajendranagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armour.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court. Further the officers mentioned in Column No.4 who are holding full additional charge of the posts mentioned in Column No.2 are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. The officers shall get themselves relieved from their present posts and join in their new posts on or before **06.05.2023** without fail.
 2. All the Officers under orders of transfer are directed to pronounce their judgments/orders which were already reserved and join at their new stations.
 3. The officer(s) at Sl.Nos., 42 to 49 are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer(s) are transferred to the present station on their request.
 7. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the

new post within seven days from the date of joining in the new post.

8. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the website is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for C.B.I. Cases, Hyderabad.

12. THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

16. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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